GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3986 ANSWERED ON:15.12.2009 CONTROL OF EMISSION BY VEHICLES Panda Shri Baijayant

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to monitor the emission level of vehicles with the use of remote sensing gadgets on the National Highways;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to tackle the menace of overloading of vehicles on the National Highways; and
- (d) if so, the details thereof and the steps taken in this regard including employing modern technology for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a)&(b) The responsibility of this Ministry is to lay down emission norms for motor vehicles plying on different fuels. Emission levels of vehicles are, however, not monitored by this Ministry.
- (c)&(d) There are adequate provisions in the Motor Vehicles Act 1988 to check overloading. Hon'ble Supreme Court has also upheld that in case a vehicle is found to be overloaded, the excess load needs to be off-loaded besides levy of penalty before allowing the vehicle to proceed further. Enforcement of the provisions rests with the state governments who have been advised from time to implement these provisions to ensure compliance of the order of Hon'ble Supreme Court to tackle menace of overloading of motor vehicles.